

**HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

Imphal, the 17th March, 2022

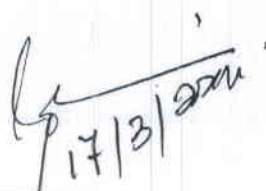
No. HCM/MJS/T-1/92-Estt./ : In supersession of earlier orders and in the interest of better administration of the High Court of Manipur and District Courts, Hon'ble The Chief Justice is pleased to order transfer and posting of the following MJS Grade – III Officers as under:

Sl. No.	Name of the Judicial Officer(s)	Present Posting	New Posting	In-charge/ Additional Charge
1.	Ms. Ksh. Maheta Devi	JMFC-cum-Civil Judge, Jr. Divn., Mao		i/c JMFC-cum-Civil Judge, Jr. Divn., Imphal West - I and Administrative Officer, Imphal East.
2.	Mr. Leonid Ahanthem	JMFC-cum-Civil Judge, Jr. Divn., Noney		i/c JMFC-cum-Civil Judge, Jr. Divn., Bishnupur
3.	Ms. Nemkholam Lhungdim	JMFC-cum-Civil Judge, Jr. Divn., Kamjong		i/c JMFC-cum-Civil Judge, Jr. Divn., Thoubal
4.	Mr. Robert Lhungdim	Deputy Registrar (Judl.), High Court of Manipur		i/c JMFC-cum-Civil Judge, Jr. Divn., Imphal West – II
8.	Mr. Phungreishung PA	Administrative Officer, Imphal East	JMFC-cum-Civil Judge, Jr. Divn., Ukhrul	

Ms. Ksh. Maheta Devi, JMFC-cum-Civil Judge, Jr. Divn., Mao shall also hold additional charge of JMFC-cum-Civil Judge, Jr. Divn. Imphal West – I and Administrative Officer, Imphal East in addition to her normal duties. She shall take the charge of JMFC-cum-Civil Judge, Jr. Divn., Imphal West - I from Ms. Heeralata Moirangthem and Administrative Officer, Imphal East from Mr. Phungreishung PA.

Mr. Leonid Ahanthem, JMFC-cum-Civil Judge, Jr. Divn., Noney shall also hold additional charge of JMFC-cum-Civil Judge, Jr. Divn., Bishnupur in addition to his normal duties. He shall take the charge of JMFC-cum-Civil Judge, Jr. Divn., Bishnupur from Ms. Monalisa Maibam.

Ms. Nemkholam Lhungdim, JMFC-cum-Civil Judge, Jr. Divn., Kamjong shall also hold additional charge of JMFC-cum-Civil Judge, Jr. Divn., Thoubal in addition to her normal duties. She shall take the charge of JMFC-cum-Civil Judge, Jr. Divn., Thoubal from Ms. Bineshwori Maibam.


17/3/2022

Mr. Robert Lhungdim, Deputy Registrar (Judl.), High Court of Manipur shall also hold additional charge of JMFC-cum-Civil Judge, Jr. Divn., Imphal West – II in addition to his normal duties. He shall take the charge of JMFC-cum-Civil Judge, Jr. Divn., Imphal West – II from Md. Arshad Saeed Shah.

Mr. Phungreishung PA, Administrative Officer, Imphal East is directed to join his new place of posting after handing over the charge of Administrative Officer, Imphal East to Ms. Ksh. Maheta Devi. Mr. Phungreishung PA shall take the charge of JMFC-cum-Civil Judge, Jr. Divn., Ukhrul from Ms. Masana Evangeline Panmei. Mr. Phungreishung PA shall be the first mover.

This order shall come into force with effect from **17.03.2022** afternoon.

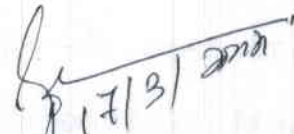
By Order etc.

Sd/-
(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/MJS/T-1/92-Estt./ 53 24-42
Copy to:-

Dated, Imphal, 17th March, 2022

1. The Accountant General (A&E) Manipur, Imphal.
2. The Commissioner Law, Government of Manipur.
3. All the District & Sessions Judges/Presiding Officer/Addl. District & Sessions Judges.
4. The Registrar (Judl.)/ (Vigilance)/(Admn. PM&P), High Court of Manipur.
5. The Director, Management Information System (MIS), Govt. of Manipur.
6. The Joint Director, Manipur Judicial Academy.
7. The Joint Registrar (Judl. & Bench)/(Admn.PM&P), High Court of Manipur.
8. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.)
9. Persons Concerned.
10. All the Deputy Registrars, High Court of Manipur.
11. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- ✓ 12. The System Analyst, High Court of Manipur
- He is requested to upload the same on the Official website.
13. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir.
14. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
15. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
16. The Private Secretary to the Director, Manipur Judicial Academy.
17. The Private Secretary to Registrar General. High Court of Manipur.
18. The Superintendent (Estt. II), High Court of Manipur.
19. The Guard File/Notice Board/Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR